

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 93/ND/2014
RT CP No. 199/Chd/Hry/2017**

Ravinder Veer Singh & Ors. ...Petitioners

Versus

M/s.T.B.H.Breweries India Pvt. Ltd. ...Respondent

Present:: None.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 03.04.2018.

Sd/-

Court Officer

January 29, 2018
subbu